

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Thursday THE 25th Day Of April 2024
(COURT HALL NO. 17, SITTING AT PRINCIPAL BENCH, BENGALURU)
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE SACHIN SHANKAR MAGADUM

(To get Daily Causelist through telegram, join High Court telegram channel by
clicking: <https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Appl/Comp.	Adv for Resp.
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**" MATTERS PERTAIN TO DHARWAD BENCH "
PRONOUNCEMENT OF JUDGEMENT/ORDER**

1	WP 67670/2010	(T, EYT) PRAVEEN P TARIKAR	GA FOR R1-R5
	<u>Connected With</u>		
1.1	WP 104278/2014	(T, EYT) PRAVEEN P TARIKAR	AGA FOR R1-R4
1.2	WP 103670/2017	(T, EYT) PRAVEEN P TARIKAR	AGA
1.3	WP 103671/2017	(T, EYT) PRAVEEN P TARIKAR	AGA

PRELIMINARY HEARING - B GROUP

COURT HALL NO :13

2 WP 103415/2021 (LA, RES) H SRINIVAS RAO
(DD FILE WP BADRI VISHAL
NO.68387/2011 IS VIVEK K G
K/B) AMRUTHA B R
(DATE)

R1- THE STATE OF
KARNATAKA
R/BY PRINCIPAL
SECRETARY, REVENUE
DEPARTMENT,
M.S. BUILDING, DR. B.
R. AMBEDKAR VEEDHI,
BENGALURU-560001 -SD
R2 - THE JOINT
REGISTRAR
OF CO-OPERATIVE
SOCIETIES /
LIQUIDATOR,
KAMPLI CO-OPERATIVE
SUGAR FACTORIES LTD.,
GULBARGA DIVISION,
VENKATESHWARA COLONY
HOUSE,
NO.1-11-55/5-6,
LINGASUGAR ROAD,
RAICHUR-584103 -SD
R3 - THE TAX RECOVERY
OFFICER
INCOME TAX, BALLARI
RANGE, FORT,
BALLARI-583101 -SD
R4 - THE REGIONAL
COMMISSIONER,
GULBARGA
VIKAS BHAVAN, MINI
VIDHANA SAUDHA,
KALABURAGI-585102
(FORMER DIVISIONAL
COMMISSIONER,
GULBARGA) -SD
R5 -THE COMMISSIONER
AND
ADDITIONAL REGISTRAR
OF CO-OPERATIVE
SOCIETIES,
DIRECTOR OF SUGARS,
K.G. ROAD, KAVERI
BHAVAN,
BENGALURU -SD
R6 - THE DEPUTY
COMMISSIONER
OFFICE OF DEPUTY
COMMISSIONER,
STATION ROAD, BSNL
COLONY,
COWL BAZAAR,
BALLARI-583101 -SD
R7 - THE ASSISTANT
COMMISSIONER
HOSPET, BALLARI
DISTRICT-583201 -SD
VEERESH R BUDIHAL FOR
R8 & R9

COURT HALL NO :13

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